The Sikkim Official Languages Act, 1977

Act 5 of 1977

Keyword(s):
Nepali, Bhutia, Lepcha and Limbu Languages

Amendment appended: 5 of 1990
THE SIKKIM OFFICIAL LANGUAGES ACT 1977

ACT: 'NO.' 5' OF '1977

...to provide, for the adoption of the Nepali, the Bhutia [the Lepcha and the Limbu] languages, as the languages to be used for the Official purposes of the State of Sikkim...

'17th October, 1977]

WHEREAS

The Legislature of Sikkim, as follows: it is expedient to provide for the adoption of the Nepali, the Bhutia [the Lepcha and the Limbu] languages as the languages to be used for the official purposes of the State of Sikkim;

It is hereby enacted in the Twenty-eighth Year of the Republic of India by

1. (1) This Act may be called the Sikkim Official Languages Act, 1977.

(2) It extends to the whole of Sikkim.

(3) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

2. With effect from such date, the State Government may, by notification in the Official Gazette, specify in this behalf, the Nepali, the Bhutia [the Lepcha and the Limbu] languages shall be the languages to be used for all official purposes of the State of Sikkim:

Provided that different dates may be specified for different official purposes.

3. (1) The State Government may, by notification in the Official Gazette, make rules for carrying out the purposes of this Act.

(2) All rules made under this section shall be laid as soon as may be, after they are made, before the Legislative Assembly while it is in session and if before the expiry...
of the session in which they are so laid or the next
session immediately following, the Legislative Assembly
resolves to make, any modification in the rules, or resolves that
such rules or any portion thereof shall not have effect, the rules
shall thereafter have effect only in such modified form or be of
no effect, in whole or in part, as the case may be, so however,
that any such resolution shall be without prejudice to the validity
of any thing previously done under such rules before such
resolution.
AN ACT

further to amend the Sikkim Official Languages Act, 1977. Be it enacted by the Legislative Assembly of Sikkim in the Forty first Year of the Republic of India as follows:

1. (1) This Act may be called the Sikkim Official Languages (Amendment) Act, 1990.

   (2) It shall come into force with effect from the 26th day of April, 1990.

2. In the Sikkim Official Languages Act, 1977, (5 of 1977) after section 2, the following section shall be inserted, namely:

   "2A. Notwithstanding anything contained in section 2, the English language shall continue to be used for transaction of business in the Legislative Assembly of Sikkim in addition to the official languages of the State."

Short title and Commencement

Insertion of new section 2A.

Continuance of English for use in the Legislative Assembly.